

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 209 OF 2015 &
IA NO. 346 OF 2015 & IA NO. 1227 OF 2018

Dated: 17th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. & Ors.

.... Appellant(s)

Versus

Renew Wind Energy (Rajkot) Pvt. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

:

Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s)

:

Mr. Sanjay Sen, Sr. Adv.
Mr. Shri Venkatesh
Mr. Sandeep Rajpurohit
Mr. Vikas Maini for R-1

Ms. Suparna Srivastava
Ms. Nehul Sharma for R-3

Mr. Vishal Gupta for Intervener

ORDER

Written submissions have been filed by the learned counsel for the parties with advance copy to the other side.

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/tpd